

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2250
TO BE ANSWERED ON 15.12.2023

APPOINTMENT OF DISTRICT PROGRAMME ASSISTANT

2250. SHRI GOPAL JEE THAKUR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether PMMVY District Fund has been constituted by the Government in all the districts of Bihar under Pradhan Mantri Matru Vandana Yojana (PMMVY), if so, the details thereof;
- (b) whether appointments of District Programme Assistant were made by Integrated Child Development Services (ICDS) in all the districts for implementation the scheme;
- (c) if so, the number of applicants who applied for appointment to this post in Darbhanga district;
- (d) whether the appointment to this post was made as per the provisional merit list, if so, the details thereof and if not, the reasons therefor;
- (e) whether the candidate on the second place in the merit list has been finally appointed in the said district, if so, the details thereof; and
- (f) whether any action has been taken by ICDS so far in this regard and if so, the details thereof?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), more than 3.59 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 02.12.2023. Further, maternity benefits of more than ₹14,428.35 crores (includes both Central and State share) have been disbursed to more than 3.21 crores beneficiaries during the aforesaid period.

The funds under PMMVY are released to States/UTs for disbursement of maternity benefits to eligible beneficiaries under PMMVY in accordance with Mission Shakti Guidelines. The Ministry releases funds to States/UTs from the scheme

National Hub for Empowerment of Women (NHEW) for establishment and maintenance of Hubs for Empowerment of Women (HEW) at State and District levels funds and for meeting administrative expenses/expenses for carrying out training, awareness etc. for implementing schemes covered under Mission Shakti.

(b) & (c) As per the information provided by the State Government of Bihar, appointments of District Programme Assistant (DPA) were done in all the districts of Bihar except Patna and Vaishali by a District Level Committee headed by the respective District Magistrates. Total 54 Candidates applied for appointment to the post of DPA in Darbhanga District of Bihar.

(d) & (e) The candidate was appointed as per the final merit list. A final merit list was prepared after the Document Verification of the candidates of provisional merit list, and Objection Compliance and interview process. The provisional merit list was prepared on the basis of marks obtained by the candidates in matric, intermediate, graduate level and experience of working with Integrated Child Development Services (ICDS). The appointed candidate was on the second rank in provisional merit list but after the interview process, marks of interview were added and the candidate secured the 1st rank in the final merit list. Provisional Merit list was prepared without adding the interview marks

(f) The District Level Committee, constituted under the chairmanship of the District Magistrate, through which the selection process of DPA has been done, has resolved various objections.
